

Delhi Municipal Committee have proposed a scheme for the establishment of some polyclinics and Health Centres in the various areas in their jurisdiction for inclusion in the Fourth Five Year Plan. The matter is still under consideration of the Delhi Administration.

Delhi Development Authority

1185. { Shri Yashpal Singh:
Shri Indrajit Gupta:
Shri Kapur Singh:

Will the Minister of Health be pleased to state:

(a) whether it is a fact that the work of development of land is being entrusted by the Delhi Development Authority to the C.P.W.D.;

(b) if so, the main reasons for not creating a separate organisation as contemplated in Section 6 of the Delhi Development Act; and

(c) whether Government contemplate taking an early decision in the matter?

The Minister of Health (Dr. Sushila Nayar): (a) Yes.

(b) Section 6 of the Delhi Development Act, 1957, does not specifically provide for the creation of a separate engineering organisation in the Delhi Development Authority. It empowers the Authority to carry out the building, engineering, mining and other operations, and to execute works in connection with water-supply, electricity, sewage disposal and other services. There is no embargo on the Authority entering into an arrangement with an organisation like the Central Public Works Department to execute its engineering works on payment of departmental charges.

(c) Government are of the view that the setting up of an independent engineering organisation under the Delhi Development Act is neither possible at this stage in view of the

difficulties involved in getting suitable staff, equipment and stores nor necessary. It may be more expensive than the present arrangement.

Dam on the Cauvery River

1186. { Shri Vishwa Nath Pandey:
Shrimati Savitri Nigam:
Shri Yashpal Singh:
Shri Onkar Lal Berwa:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that a proposal to construct a dam across the Cauvery river either at Hogenekkal Falls or at some other site to be chosen for exploitation of power is under consideration of the Government; and

(b) if so, the details thereof?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Yes. The Governments of Madras and Mysore have suggested different proposals for power development in the Cauvery Valley, but no final decision has been taken.

(b) The question of implementation of any of these schemes can only be considered after the investigations, which are under way, are completed and realistic estimates of cost prepared.

Directors of Companies

1187. { Shri Yashpal Singh:
Shri Indrajit Gupta:

Will the Minister of Finance be pleased to state:

(a) Whether there are a number of companies which do not provide for appointments of not less than two-thirds of the total number of directors according to principle of proportional representation;

(b) if so, what was their number during the last year; and